

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB) No.463/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Bard Roy Infotech Pvt.Ltd. -Vs- Heritage Health Insurance TPA Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalya Dasgupta  
2. Ratnando Raygi  
2. Moni'U Bhutteria } for Shri Vijai  
3. Nirmalya Dasgupta } operational  
                          coordinator

4. AKHILESH KUMAR SHRIVASTAVA, Adv  
5. MAMTA BINANI, Pcs } RESPONDENT/  
6. KANISHK KHETAN, Adv } CORPORATE  
                          DEBTOR

ORDER

Ld. Sr. Counsel for the petitioners and the Ld. Pr. CS for the respondents are present.

Kanishk Khetan  
14/9/17

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List the matter on 16/10/2017.

*sd*  
(Jinan K.R.)  
Member (J)

*sd*  
(Vijai Pratap Singh)  
Member (J)